

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

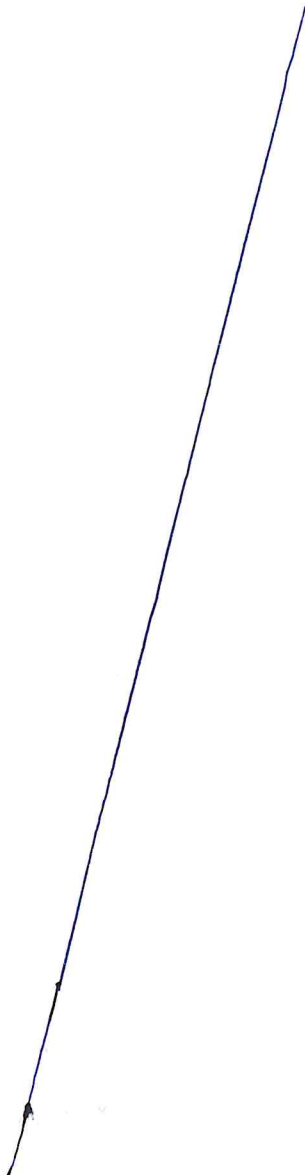
APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/38(CHE)2022

NAME OF THE PETITIONER : Alagappan Sivanadian

NAME OF THE RESPONDENT(S) : Alagu Air Products Pvt Ltd & Others

UNDER SECTION : Sec 241,242 of CA, 2013 R/w 337 & 341 of
CA, 2013



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APPLICATION NUMBER : Company Application(CA)/8/2022

PETITION NUMBER : CP(CA)/1067/2019

NAME OF THE PETITIONER : Alagammai Sivandian & 2 Ors

NAME OF THE RESPONDENT(S) : Siva Acetylene Pvt Ltd & 4 Ors

UNDER SECTION : Sec 130,213,241 of CA, 2013

119) CP(CA)/38(CHE)2022

120) Com.App(CA)/8/2022 IN CP/1067/2019

ORDER

Ld. Counsel Mr. Jerin Asher Sojan is present. Ld. Counsel Mr. A.G. Sathyanarayana is present. Ld. Counsel Mr. G. Pranav for R3 in item no.120.

In this case the mediation is still going on and parties sought more time.

List the matters for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)